## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 1081/2016

## IN THE MATTER OF:

Tathagata Bhattacharya

.... APPLICANT / PETITIONER

Vs

World Consulting & Research Corporation Pvt. ....

RESPONDENT

Ltd. (WCRC)

SECTION:

Under Section 433, 434 & 439

Order delivered on 16.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Pankaj Khaitan, Practising Co. Secy.

For the Respondent(s):-

## ORDER

C.A. No. 96(PB)/2018

Notice of the application to the non applicant.

Let the service be effected by e-mail as well as by ordinary process.

Process dasti as well.

List for further consideration on 09.03.2018.

(M. M. KUMAR)
PRESIDENT

(DEEPA KRISHAN)
MEMBER (TECHNICAL)